## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:300 ANSWERED ON:23.11.2012 PUTTING CITIES IN A AND B GROUP Gandhi Smt. Maneka Sanjay

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry has received any proposal for putting some new cities of the State of Uttar Pradesh under `A1 and `B` category;
- (b) if so, the names of such cities and the time by which the said proposal is likely to be approved; and
- (c) if not, whether Ministry is likely to consider such proposals of the State in future?

## **Answer**

## MINISTER OF STATE IN MINISTRY OF FINANCE (E & FS) (SHRI NAMO NARAIN ME EN A)

- (a): No, sir. Consequent upon the decision taken by the Government on the recommendations of the Sixth Central Pay Commission, the earlier classification of cities for grant of House Rent Allowance to the Central Government employees has been revised yjz. A-1 to `X`, A, B-1 & B-2 to `Y` and C & Unclassified to `Z` w.e.f. 01.09.2008. In determining the revised classification, the population of Urban Agglomeration area of the city as per latest decennial census report i.e. 2001 census has been taken into consideration.
- (b): Does not arise.
- (c): Action for revision of such classification is initiated based on the population as per latest final decennial census report. In case of reorganization of municipal limits of a city resulting in changes in the population figures of that city, action is initiated only upon receipt of the information in this regard from the concerned State Government.